

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER : CA/103/2017
PETITION NUMBER : CP/7/2016
NAME OF THE PETITIONER(S) : H. Ramesh
NAME OF THE RESPONDENT(S) : M/s AUM Consultancy Pvt Ltd & 4 Ors
UNDER SECTION : 210,213,241,242,243

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1) P. H. Arvindh Pandian
Sr. Advocate
Mr. Cibi Vishnu
Sai Vihan

Counsel Mr
Petitioner

Sai vi L

(2) G. Shanthi Meenadeshi
for Mrs. K. Sumathi
Advocate

Counsel for 2nd
Respondent/Applicant-
in application to reject-
CP Mr. N. Shashikumar
& Mr. Jennifer Kumar

18/10

ORDER

Counsels for both the parties are present. Counsel for the Respondent/Petitioner has submitted the arguments. Counsel for the Applicant/Respondent has also filed written submissions and prayed for time for making oral submissions. At request, time is enlarged. Put up on **24.10.2017 at 10.30 A.M.**

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MEMBER (TECHNICAL)
ghk

-sd-

MEMBER (JUDICIAL)